

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

No: 12341.71
Dated: 04/4-17

ORDER

As per the directions of the Hon'ble Jammu and Kashmir High Court Legal Services Committee, the following Benches are hereby constituted for hearing and adjudication of the selected cases for their amicable settlement before the National Lok Adalat as per the provisions of Section 18 of the Legal Services Authority Act, 1997, **scheduled to be held on 08th April, 2017, from 09:30 A.M in the premises of the Hon'ble High Court, at Srinagar.**

BENCH-I

1. Mr. Y. P. Kotwal Special Judge Anti-Corruption (CBI) Srinagar (Presiding Officer)
2. Mr. Mohammad Shafi Khan, Retired District & Sessions Judge, (Member)
3. Ms. Ulfat Yousuf Advocate Retainer Lawyer (Member)
4. Ms. Nida Nazir, Retainer, Lawyer (Member)

The Bench shall be assisted by the following officials.

1. Mr. Aftab Ahmad, Head Assistant
2. Mr. Javaid Ahmad, Sr. Assistant
3. Mr. Mohammad Ayoub, Orderly
4. Mr. Jan Mohammad Daily Wager (Sweeper)

Bench shall take up the following matters.

1. **NEGOTIABLE INSTRUMENT CASES UNDER SECTION-138 NI ACT.**
2. **CRIMINAL COMPOUNDABLE CASES.**
3. **LABOUR CASES**
4. **RENT CASES**
5. **OTHER REFERRED CASES.**

Note: The official at Serial No. 1 shall be responsible for the presentation and receipt of the files pertaining to the Bench.

BENCH-II

1. Mr. Chain Lal Bavoria, 4th Add District & Sessions Judge, Srinagar (Presiding Officer)
2. Mr. Rashid Ahmad Lone, Retired District & Sessions Judge (Member)
3. Ms. Asma Rashid Retainer Lawyer) Member
4. Ms. Saima Zargar, Retainer Lawyer) Member

The Bench shall be assisted by the following officials.

1. MR, Ghulam Qadir Rather, Head, Assistant
2. Mr. Aijaz Sulati, Junior Assistant.
3. Mr. Farooq Ahmad, Daily Wager, (Sweeper)

Bench No. II, shall take up the following matters.

1. MATRIMONIAL CASES (CRIMINAL SIDE)
2. MATRIMONIAL CASES (CIVIL SIDE)
3. BANK RECOVERY CASES.

Note: The official at Serial No. 1 shall be responsible for the presentation and receipt of the files pertaining to the Bench.

BENCH-III

1. Mr. Mohammad Yousuf Akhoon, Presiding Officer Food Safety appellate Tribunal Srinagar (Presiding Officer)
2. Mr. Surinder Singh P T & E Magistrate Srinagar (Member)
3. Ms. Rehana Fayaz, Retainer Lawyer (Member)

The Bench shall be assisted by the following officials.


1. Mr. Manzoor Ahmad, Junior Assistant
2. Mr. Malik Abbas, Orderly
3. Mr. Ashiq Hussain Magrey, Orderly
4. Mr. Javiad Ahmad Sheikh, Daily Wager, (Sweeper)

Bench No. III, shall take up the following matters.

1. MACT CASES.
2. LAND ACQ CASES.
3. REVENUE CASES
4. SURFACIE CASES.

Note: The official at Serial No. 1 shall be responsible for the presentation and receipt of the files pertaining to the Bench.

Mr. Mohamad Yousuf Wani, Registrar Judicial will supervise the Lok Adalat Bench's.

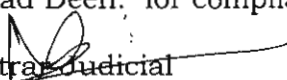

Registrar Judicial
High Court of J&K Srinagar

No: 12341-71

Dated: 04-04-17

Copy forwarded to:

1. Principal Secretary to Hon'ble the Lord Chief Justice High Court of J&K and Paton-in-Chief Jammu and Kashmir State Legal Services Authority, Jammu for kind information of His Lordship.
2. Member Secretary, J&K State Legal Services Authority, Jammu for information of his lordship - The Hon'ble Executive Chairman.
3. Secretary to Hon'ble Chairman J&K HCLSC for information of his lordship- The Hon'ble Chairman.
- 4-9 Mr. _____ for kind information
- 10-24 _____ for compliance
25. Assistant Executive Engineer High Court, Complex, Srinagar for information.
26. Syed Zulfikar Ali, Officer Incharge NIC, High Court, Complex, Srinagar.
27. Mr. Zahoor Ahmad, Electrician High Court Complex, for compliance.
28. Mr. Daljeet Singh, Sr. Assistant I/c Photostat Section.
29. Mr. Mukhtar Ahmad Wani, Photo Assistant I/c Photostat Section.
30. Mr. Ayaz Ahmad, Chowkidar and Mr. Showkat Ahmad Deen. for compliance.
31. Office Copy.


Registrar Judicial
High Court of J&K Srinagar